

BOARD MEMBERS



Shri U. K. Sinha,
Chairman, SEBI,
SEBI Bhavan, Bandra Kurla Complex,
Bandra (E), Mumbai - 400051.

CHAIRMAN



Shri Prashant Saran
Whole-Time Member, SEBI,
SEBI Bhavan, Bandra Kurla Complex,
Bandra (E), Mumbai - 400051.

Member Appointed
under Section 4(1)(d) of
the SEBI Act, 1992



Shri Rajeev Kumar Agarwal
Whole-Time Member, SEBI,
SEBI Bhavan, Bandra Kurla Complex,
Bandra (E), Mumbai - 400051

Member Appointed
under Section 4(1)(d) of
the SEBI Act, 1992



Dr. Thomas Mathew
Joint Secretary (Capital Markets),
Department of Economic Affairs,
Ministry of Finance
New Delhi

Member Nominated
under Section 4(1)(b) of
the SEBI Act, 1992



Shri V. K. Jairath
194 B Kalpatru Horizon,
S.K. Ahire Marg, Worli,
Mumbai 400018

Member Appointed
under Section 4(1)(d) of
the SEBI Act , 1992



Shri Anand Sinha
Deputy Governor
Reserve Bank of India

Member Nominated
under Section 4 (1) (c)
of the SEBI Act, 1992



Shri Naved Masood
Secretary,
Ministry of Corporate Affairs

Member Nominated
under Clause 4 (1) (b)
of the SEBI Act, 1992



Shri Prakash Chandra Chhotaray
IRS (Retired Chairman of Income
Tax Settlement Commission,
New Delhi)

Part-time Member
Appointed under
Clause 4 (1) (d) of the
SEBI Act, 1992